

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/5069/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Member, MACT, Cachar, Silchar.

Dated Guwahati, the nd 22 July, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/336 Dated 18.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.07.2022 along with permission to leave station from the evening of 22.07.2022 till the morning of 26.07.2022**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/5070-71/A, dated , 22-07-2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)